

(Hindi and English versions) published in Notification No. SECE-3 (79)/76-Tpt/1783, in Delhi Gazette dated the 18th February, 1977, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 together with an explanatory memorandum.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library See N^o LT-970/77]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

गृह मंत्री (श्री चरण सिंह) अध्यक्ष महोदय, मैं आपकी भ्रामा से अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उपधारा (2) के अन्तर्गत निम्नलिखित अधिसूचनाओं (हिन्दी तथा अंग्रेजी संस्करण) को एक एक प्रति समा पटल पर रखना हूँ

(1) भारतीय प्रशासनिक सेवा (वेतन) सातवा सशोधन नियम, 1977 जो दिनांक 19 जुलाई, 1977 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 531(2) में प्रकाशित हुए थे।

(2) भारतीय प्रशासनिक सेवा (सर्वर में पद सनिर्धारण) ग्यारहवा सशोधन विनियम, 1977 जो दिनांक 23 जुलाई, 1977 के भारत के राजपत्र में अधिसूचना संख्या सा० सा० नि० 940 में प्रकाशित हुए थे।

[Placed in Library. See N^o LT-971/77]

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION No 4874 DATED 26-7-1977 re ERECTION OF FERTILIZER PLANTS ON THE BASIS OF COAL AS A FEED STOCK AND PAPERS UNDER COMPANIES ACT, ETC

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): I beg to lay on the Table—

- (1) A statement correcting the reply given on the 26th July, 1977 to Unstarred Question No 4874 by Shri Annasaheb P. Shunde regard-

ing erection of Fertilizer Plants on the basis of coal as a Feed Stock. Placed in Library See N^o LT-972/77]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(1)(a) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1976

- (b) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1976 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

[Placed in Library. See N^o LT-973/77]

(ii)(a) Review by the Government on the working of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1974

(b) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

(m)(a) Review by the Government on the working of the Bridge and Roof Company (India) Limited, Calcutta, for the period from 1st January, 1975 to 31st March, 1976

(b) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the period from 1st January, 1975 to 31st March, 1976 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at items (2) (ii) and (iii) above.

[Placed in Library. See N^o LT-974/77]

PAPERS UNDER COMPANIES ACT AND A STATEMENT AND NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table—